

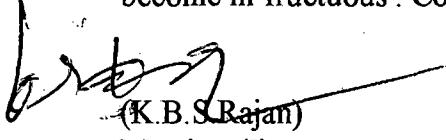
Item No.30

CCP No 13/2005 in O.A. No.391/96

27.1.2006

App: Sri Surendran P
Res: Sri Mayankar Singh

In view of the orders dated 23.6.2005 passed by the respondents, the orders passed by this Tribunal has substantially been complied with. Accordingly CCP has become in-fructuous. Contempt proceedings are dropped and notices are discharged.


(K.B.S. Rajan)
Member (J)


(S.P. Arya)
Member (A)

HLS/-

OR
Copies of
order dt
27-1-06
prepared
on 31-1-06
31-1-06